

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 135 OF 2019 &
IA NOS. 464, 963 & 1439 OF 2019**

Dated: 14th August, 2019

In the matter of:

M/s Nidar Utilities Panvel Limited Liability PartnershipAppellant(s)
Versus	
Maharashtra Electricity Regulatory Commission & Ors.	...Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **04.09.2019.**

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Court Master